

(c) Constant endeavour is made to improve the functioning of AIIMS hospital by up-dating medical equipment and making available the latest medical technology, increased and improved medical facilities and services to provide better patient care.

CGHS Dispensary In Nand Nagri and Dilshad Garden, Delhi

1818. SHRI PIUS TIRKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on September 9, 1991 on Unstarred Question No. 6260 and state:

(a) the names and addresses of authorised Medical Attendants in the Nand Nagari and Dilshad Garden areas;

(b) whether any consultation fee etc. has been prescribed and to be paid in such cases;

(c) if so, the details thereof; and

(d) the steps proposed to be taken for the reimbursement of the fees paid by the Government employees?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) The Ministry of Health and Family Welfare has not appoint any Authorised Medical Attendants in Nand Nagari and Dilshad Garden for the employees of this Ministry so far.

(b) Yes, Sir.

(c) In States/UTs where the Government have prescribed fees to its medical officers, it is given as per the rates prescribed by that Government.

In States/UTs where the Government have not prescribed any fees to its medical

officers, the consultation fee is given as under:-

(i) Non Gazetted employees whose pay is upto Rs. 1200/- p.m. Rs. 2/-per visit.

(ii) Non-Gazetted employees whose pay is more than Rs. 1200/- p.m. but less than Rs. 2500/- p.m. Rs. 4/- per visit, if the medical graduate is consulted, and Rs. 2/- per visit if the medical licentiate is consulted.

(d) The rates of fees detailed in (c) above are reimbursable as per the provisions under the Rules subject to other terms and conditions prescribed thereof.

[Translation]

Supply of Chloroquine Tablets by IDPL

1819. SHRI MRUTYUNJAYA NAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on August 26, 1991 to Unstarred Question No. 4355 and state:

(a) whether the requisite information has since been collected; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes.

(b) During 1989, no direct for purchase of Chloroquine Tablets was placed by the Directorate of National Malaria Eradication Programme on India Drugs & Pharmaceuticals Ltd (IDPL). On 9.10.90 an order for supply of 200 millions Chloroquine Tablets was placed by Director NMEP on M/s IDPL.

The Department of Chemicals and Petro Chemicals have stated that a sum of Rs. 9.02 lakhs was paid to M/s Neel Madhvan

Consultants Private Ltd. as per the terms of the agreement between IDPL and M/s. Neel Madhvan Consultants Private Ltd. That Department had further informed that the Department of Public Enterprise had been asked to look into the matter to advise them on further course of action. The Department of Public Enterprises have not yet completed the study and have therefore not tendered any advice so far.

[English]

Raids by Food Inspectors

1820. SHRI TARA CHAND KHANDELWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of raids had been conducted and samples lifted by the Food Inspectors of the department of prevention of Food Adulteration, New Delhi during the last one had a half years; and

(b) if so, the details thereof and the remedial steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). As per the information received from Delhi Administration the Department of prevention of Food Adulteration, had carried out 268 inspections and lifted 784 samples during the last one had a half years (April, 1990 to October, 1991), out of which 118 samples were declared adulterated/misbranded.

The Department of Food Adulteration, Delhi has been organising educational campaigns for Vendors.

[Translation]

Endanger to Vegetations

1821. SHRI GOVINDRAO NIKAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a survey reported that nearly 5000 vegetations are in danger of extinction/destruction;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Government for the protection of these vegetations?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) According to Botanical Survey of India, about 1500 species of flowering plants are in danger of extinction.

(b) The reasons are:

- (i) increasing biotic pressure,
- (ii) impact of developmental projects on environment.

(c) The Government have taken following steps:

- (i) Restriction in diversion of forest land for non-forestry purpose under the Forest (Conservation Act, 1980);
- (ii) The Wildlife (Protection) Act 1972 has been amended to include wild flora alongwith wild fauna for projection.
- (iii) Special programmes of conservation for mangroves and wetlands have been launched.

[English]

Deaths in Hospitals

1822. SHRI RAJNATH SONKAR SHASTRI:

SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: